

19
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 149/621A/NCLT/AHM/2016(New)
C.A. No. 410/621A/CLB/MB/2012(Old)**

Coram:

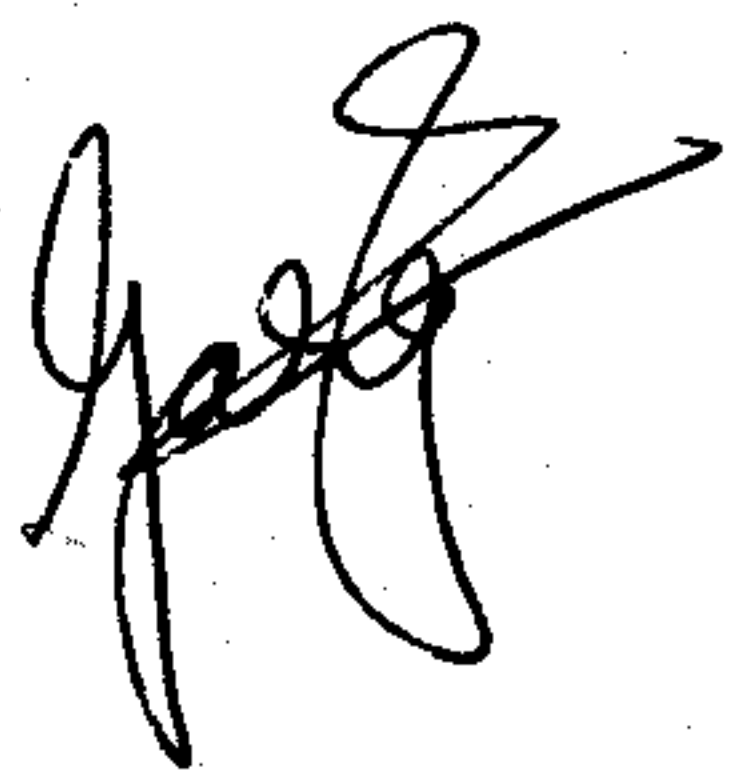
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017**

Name of the Company: Welspun Project Ltd. (Formerly known as MSK
Project (India) Ltd.)

Section of the Companies Act: Section 307(1) of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Gargi R. Vyas ADVOCATE APPLICANT No. 1 

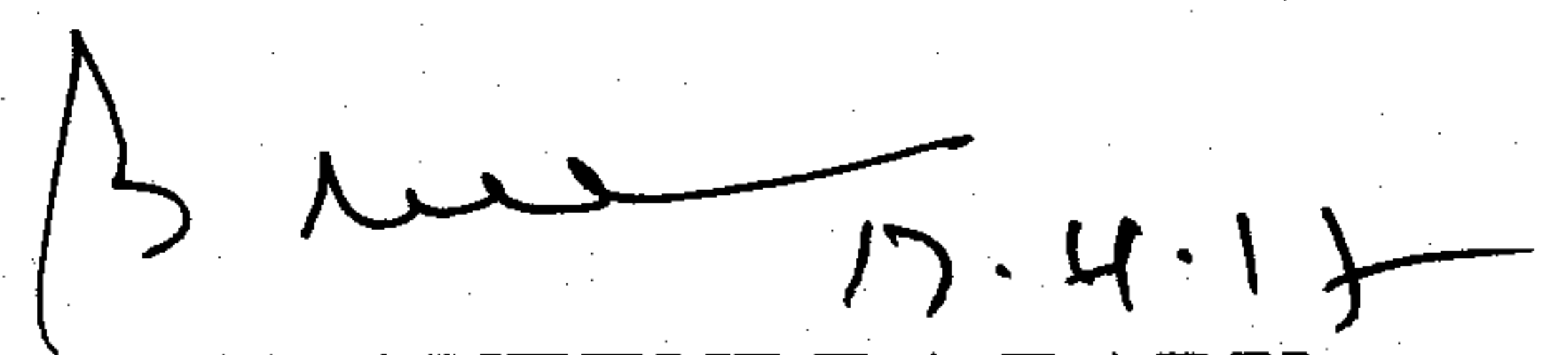
2.

ORDER

Learned Advocate Ms. Gargi Vyas present for Applicant no.1.

Orders not complied with.

Inform the same to ROC for further steps.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 17th day of April, 2017.